

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-507

CP. No. 119/241/242/ND/2020

CA/243/2021

IN THE MATTER OF:

Gandharv Goyal

V/s.

Synapsica Technologie Pvt Ltd.

....Applicant

....Respondent

SECTION

U/s 241-242

Order delivered on 15.07.2021

CORAM:

**SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)**


PRESENT:

For the Applicant :

For the Respondent :

ORDER

Re-notified to **02.08.2021**


(Anil Kumar)
For (Court Officer, C-V)